

By E-Mail/Speed Post

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2020/4303/A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati.

To,
Shri Budi Habung,
Registrar,
Gauhati High Court
Itanagar Permanent Bench
Yupia

Dated Guwahati, 15th May, 2023

Sub:- **Leave Encashment.**

Ref:- Letter dated 24.04.2023

Sir,

With reference to the letter on the subject cited above, I am directed to inform you that your request for leave encashment for the block periods of 2020-2021 and 2022-2023 has been approved, subject to the availability of leave.

Thanking you,

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2020/4304-4306/A, dated 15/05/23

Copy to:

1. The Accountant General (A&E), Itanagar, Arunachal Pradesh, for information.
2. The Secretary to the Govt. of Arunachal Pradesh, Law & Judicial Department, for information.
3. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

[Signature]
REGISTRAR (VIGILANCE) *PK*